

ITEM NO.801
(MM)

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).234/2018

SHANTANU KUMAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 20-02-2019 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Prashant Bhushan, AOR

For Respondent(s) Mr. Arvind Kumar Sharma, AOR

Mr. Krishna Dev Jagarlamudi, Adv.(mentioned by)

UPON being mentioned the Court made the following
O R D E R

List on 6.3.2019.

(B.Parvathi)
Court Master

(Indu Kumari Pokhriyal)
Assistant Registrar